NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI
DAILY CAUSE LIST DATED 11.10.2022 (TUESDAY)
COURT OF CHAIRPERSON

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Mr. Barun Mitra, Member (Technical)

For Admission (Fresh Cases)

5. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 707 of 2022	STG Softek Pvt. Ltd. Vs. Assets Care and Reconstruction Enterprises Ltd. & Anr.	Krish Kalra	Adhyudai Singh Hardeep Sachdeva Kamal Shankar-R1
2.	Comp. App. (AT) (Ins) No. 1077 of 2022 & I.A. No. 3114 of 2022 (With Defects)	THG Publishing Pvt. Ltd. Vs. Deadline Advertising Pvt. Ltd.	Shivani	
3.	Comp. App. (AT) (Ins) No. 1081 of 2022 & I.A. No. 3178 of 2022	Md Sadique Islam & Ors. Vs. Niraj Kumar Agarwal & Ors.	Nishant Kishore	
4.	Comp. App. (AT) (Ins) No. 1087 of 2022	Directorate of Enforcement Vs. Prasant Jain Resolution Professional of Diamond power Infrastructure Ltd. & Ors.	Zoheb Hossain	Masoom K. Shah Udit Gupta-R1 Malak Bhatt Udbhav Nanda
5.	Comp. App. (AT) (Ins) No. 1137 & 1138 of 2022 & I.A. No. 3412 of 2022	State Bank of India Vs. Khagaria Purnea Highway Projects Ltd. & Ors.	Sanjeev Kapoor	Sunil Fernandes Prag Maini Raghav Chaddha
6.	Comp. App. (AT) (Ins) No. 1156 of 2022 & I.A. No. 3482 of 2022	Rahul Maroo Vs. Bruck Pharma Pvt. Ltd.	Alok Kumar	
7.	Comp. App. (AT) (Ins) No. 1163 of 2022	Prakash Kumar More Vs. UCO Bank & Ors.	Sidhartha Sharma	Partha Sil Tavish B. Prasad

8.	Comp. App. (AT) (Ins) No. 1167 of 2022 & I.A. No. 3518 of 2022	Union Bank of India Vs. Abhay Narayan Manudhane & Ors.	Manish S. Srivastava	Megha Rao-R1 Niharika Sharma-R3
9.	Comp. App. (AT) (Ins) No. 1188 of 2022	Sameer Bansal Vs. Canara Bank & Anr.	Pranav Khanna	
10.	Comp. App. (AT) (Ins) No. 1194 of 2022	Securities and Exchange Board of India Vs. Rajesh Sureshchandra Sheth & Ors.	Pratap Venugopal	Ankita Bajpa Santanam Swaminadhan Kartik Malhotra-R1,2
11.	Comp. App. (AT) (Ins) No. 1206 of 2022	Hari Vitthal Mission Vs. Ravi Sethia & Ors.	Siddharth Shukla	
12.	Comp. App. (AT) (Ins) No. 1214 of 2022	Destinos India Gurus Pvt. Ltd. Vs. KTC India Pvt.Ltd.	Amit Agrawal	
For Admis	ssion (After Notice)			
13.	Comp. App. (AT) (Ins) No. 606 of 2022	Ashwani Kumar Chandrakar Vs. Central Bank of India & Ors.	Adhitya Srinivasan	Abhijeet Sinha Akshay Goel-R1
14.	Comp. App. (AT) (Ins) No. 1042 of 2021 & I.A. No. 672 of 2022	Ashok BalaSaheb Gajbar Vs. Meghna Rajeev Kore & Ors.	Varun Khanna	Meenakshi Rawat Rajesh Cheetri-R1-R3 Neeha N Avinash RKhanoklarR4
15.	Comp. App. (AT) (Ins) No. 27 of 2022	MSTC Ltd. Vs. Crest Steel & Power Ltd. & Ors. With	Pallavi Pratap	Aakarshan Sahay Daman Singh
16.	Comp. App. (AT) (Ins) No. 913 of 2021	MSTC Ltd. Vs. Crest Steel & Power Pvt. Ltd.	Pallavi Pratap	Nishtha Sachdeva
17.	Comp. App. (AT) (Ins) No. 187 of 2022	Shreeraj Marcomm Co Pvt. Ltd. Vs. Mohan Insurance & Financial Consultancy Pvt. Ltd.	Sangeeta Agarwal	Vivek Jhunjhunwala Ajay Bhargava
18.	Comp. App. (AT) (Ins) No. 266 of 2022	BKP Enterprise Vs. Air India Ltd.	Navyug Sethi	Mohd Azeem Khan Ishani

19.	Comp. App. (AT) (Ins) No. 297 of 2022	Rashidhan Sales Pvt. Ltd. Vs. Shashi Agarwal & Anr.	Misha	Madhumita Bhattacharjee Viplav Acharya-R2
20.	Comp. App. (AT) (Ins) No. 342 of 2022	Bank of India Vs. Pradeep Kumar Gupta Resolution professional for Agnipa Energo Pvt. Ltd. & Ors.	Ashish Rana	Pranay Agarwal Pradeep Kr. Goenka- R1
21.	Comp. App. (AT) (Ins) No. 375 of 2022	Bank of Baroda & Ors. Vs. Naveen Kumar Jain	Kush Sharma	Varun Ramakant Rai Naveen Kr. Jain
22.	Comp. App. (AT) (Ins) No. 381 of 2022	Salem Stainless Steel Suppliers Pvt. Ltd. Vs. Rajubhai Patel (Resolution Professional of Cooltech Containers Pvt. Ltd.)	Charu Sachdev	Rushabh Shah-RP
23.	Comp. App. (AT) (Ins) No. 413 of 2022	SPBP Holding Pvt. Ltd. Vs. Lomat International NV & Anr. With	Aastha Mehta	Soumya Dutta Shaunak Mitra Preet Pal Singh
24.	Comp. App. (AT) (Ins) No. 343 of 2022	Wearit Global Limited Vs. Pawan Putra Securities Pvt. Ltd.	Sonia Dube	Suraj Prakash
25.	Comp. App. (AT) (Ins) No. 583 of 2022	Edelweiss Asset Reconstruction Company Ltd. Vs. Mohit Goyal	Ankur Sood	GP Madaan Aishwarya Adlakha
26.	Comp. App. (AT) (Ins) No. 601 of 2022	Quickdel Logistic Pvt. Ltd. Vs. Aparajitha Corporate Services Pvt. Ltd.	Murari Kumar	Mohammad Ali Hakim Khan
27.	Comp. App. (AT) (Ins) No. 670 of 2022	Mohan Fabtex Ltd. Vs. Rajesh Jhunjhunwala & Anr.	Atul Sharma	Rajesh Jhunjhunwala Amol Vyas-R1 Abhishek Anand-R2
28.	Comp. App. (AT) (Ins) No. 739 of 2022	Rahul H. Mehta Vs. Gajendra Investment Ltd. & Anr.	Malak Bhatt	Dhruv Gautam Susy George Rajesh Kr. Mittal

29.	Comp. App. (AT) (Ins) No. 744 of 2022	Dhananjay Singh Member Of the Suspended Board of Director of Corporate Debtor Vs. Ram Ratan Modi & Anr.	Kunal Godhwani	Joydip Mukherjee-R1
30.	Comp. App. (AT) (Ins) No. 759 of 2022	Vitol S.A Vs. Asian Natural Resources (India) Limited (Formerly Bhatia International Limited) Through its Liquidator Mr. Abhishek Nagori & Ors.	Arvind Kumar Gupta	Mukund P Unny Eshna Kumar Aditya Maheshwari- R2 Rajiv Chawla-R5
31.	Comp. App. (AT) (Ins) No. 1066 of 2022 & 3124 of 2022	Rohan Developers Private Limited Vs. Sushama V. Paranjpe	Kushagra Bansal	
32.	Comp. App. (AT) (Ins) No. 1127 of 2022	Vikas Gupta & Anr. Vs. Mahamay Building Solution Pvt. Ltd. Through its Interim Resolution Professional & Anr.	Mohit K. Bansal	Vaibhav Tyagi-R1
33.	Comp. App. (AT) (Ins) No. 1159 of 2022	Ritu Automobiles Pvt. Ltd. Vs. HDFC Bank Ltd.	Natasha Dalmia	
For Hearin	ng			
34	Comp App (AT)	Chandra Prakach Iain	Pavi Paghunath	PRA Srinivasan

34.	Comp. App. (AT)	Chandra Prakash Jain	Ravi Raghunath	P.B.A. Srinivasan
	(Ins) No. 1099 of	Vs.		Parth Tandon
	2022	Union Bank of Lndia		Ms. Prerena S.
		Asset Recovery Branch		

Copy to: -

1. Notice Board

By order of Hon'ble Chairperson -sd/-Registrar 2. Website: www.nclat.nic.in